

Limited and Lipton India limited unde. the Prevention of Food Adulteration Act have shown a steep rise; and

(b) if so, the steps taken by Government to safeguard the health of consumers of their products?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) 4 cases had been launched against Hindustan Lever Limited and Lipton India Limited namely, one in Bihar, one in Punjab and two in Uttar Pradesh during the last 5 years.

(b) State Governments/Union Territory Administrations have been advised from time to time for effective implementation of the PFA Act, 1954 so as to ensure quality of food.

#### **Banning of entry of a faculty Member of the NIEPA**

1992. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a member of the faculty of the National Institute of Educational Planning and Administration has been arbitrarily thrown out of the institute and the police was called in to prevent his entry into the institute;

(b) if so, the details thereof;

(c) whether it is also a fact that none of his representations have been acknowledged; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) and (b) No, Sir, According to the information furnished by the National Institute of Educational Planning and Administration, a faculty member, Shri C. P. Tewari Reader-in-charge, Centre for Continuing Education, N.E.H.U., Shillong on deputation to NIEPA as Fellow,

was repatriated to his parent office on 8-7-1985 On administrative considerations

(C) No, Sir.

(d) Does not arise.

#### **Railway line from Yamuna Nagar to Paonta Sahib**

1993. SHRI CHANDAN SHARMA: Will the Minister of TRANSPORT be pleased to state:

(a) whether any survey was conducted to provide a railway line to Paonta Sahib, an industrial town, in district Sirmour, Himachal Pradesh from Yamuna Nagar railway station;

(b) if so, what are the details thereof; and

(c) by when the construction work is likely to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Cost of construction of this rail line of 74 Kms. length is estimated to be Rs. 59 crores. Return on investment is negative and therefore the project is financially not viable.

(c) Considering its unremunerativeness and constraint of resources, there is no proposal to take up this work.

#### **Non-utilization of budget grant for school education**

1994. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that 80 per cent of the budget grants for school education for the year 1985-86 was surrendered by the Ministry of Human Resource Development; and

(b) if so, the reasons therefor?